

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-702/ND/2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2020.**

**NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and
Beverages Pvt. Ltd.**

UNDER SECTION 9 OF IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Brijesh Kumar Tomar, Ms. Mani Solanki, Advs. For I.R.P Mr. Abhishek Anand Mr. Tushar Tyagi, Mr. Viren Sharma, Advs. For Applicant, Mr. Akshay Kapoor, Mr. Vijay Kumar, Advs. For CoC/Lenders, Mr. Kamal Kant, Adv. For TMB

ORDER

No time left, in view of the constitution of the Special Bench. Be listed on 18th February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**